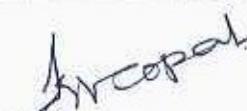


Annexure - 8

Name of the corporate debtor: Vyshnavi Spices LLP ; Date of commencement of CIRP: 06.06.2025 ; List of creditors as on: 15.12.2025

List of operational creditors (Other than Workmen and Employees and Government Dues)

Sl. No.	Name of creditor	Details of claim		Details of claim admitted						Amount of contingent claim	Amount of any mutual dues, that may be set-off	Amount of claim not admitted	Amount of claim under verification	Remarks, if any	
		Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Amount covered by security interest	Amount covered by guarantee	Whether related party?	% of voting share in CoC						
1	Berry Alloys Ltd	24-Nov-25	1,520,637	1,474,431	Claim for non supply of materials	0	0	0	0%	0	0	46,206	0	Amount as per CD books considered. Interest amount not admitted since there is document to prove interest payable.	
1			1,520,637	1,474,431		-	-	-	-	-	-	46,206	-		


VENUGOPAL KASPA
 Resolution Professional
 Vyshnavi Spices LLP
 IBBI Regn No: IBBI/IPA-001/
 TD-P01661/2019-2020/12580